NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

C.P. No. 1463/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Sureshchand Bharwal Sutaliya

v/s.

Gitanjali Jewellery Retail Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

ORDER

The Counsel for the Petitioner as well as the Corporate Debtor are present.

Orders Reserved.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)